

1	2	3	4
4.	Gattani Backers, Jorhat	26.390	Consumer
5.	Sanghavi Food P. Ltd., Darrang	29.191	Fruit Jams
6.	Sanskar Recips P. Ltd., Darrang	27.895	Fruit pickles
7.	Abhinav Food Products, Tinsukia	72.550	Biscuits
8.	Kishlays Snacks Products, Guwahati	40.000	Potato based unit
9.	NU Foods P. Ltd., Guwahati	44.120	Flour Mill
10.	Reliable Flour Mill, Changsari	29.400	Flour Mill
11.	Rausheena Udyog, Amingaon	61.000	Cereal food
12.	Homtek India Agro Food, Sila	25.660	F and VP
13.	Gram Mahila Vikas Kendra, Assam	2.937	F and VP
2007-08			
1.	Sabita Food Production, Assam	0.285	Fruit pickle
2.	Salasar Chira Industry, Nagaon	17.390	Rice flack
3.	G.R. Food Products	32.560	Bakery
4.	Excellent Dairy, Assam	26.56	Dairy
2008-09			
1.	Ranisati Foods, Assam	36.79	Flour Mill
2.	Nezone Bakers, Assam	11.195	Bakery
3.	Purbanchal Food Products, Assam	11.415	F and VP

Food processing industries in Tamil Nadu

2176. SHRI A. ELAVARASAN:

SHRI S. ANBALAGAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has provided any financial assistance to Tamil Nadu for the development of food processing industries in the State;

(b) if so, the details of such assistance provided during the last three years;

(c) if not, the reasons therefor;

(d) the details of food processing units established under the guidance and support of the Central Government in the State;

(e) the position of the State in production of processed foods in the country;

(f) whether Government proposes to initiate any steps to develop food processing industries which are specific to the State; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI): (a) to (e) The data on Food Processing Industries/units and details of Investment and production made in the Industries in the country, including that of Tamil Nadu is not centrally maintained. The Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in Difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries. The details of assistance provided by the Ministry of Food Processing Industries under the Scheme of Setting up/Modernization/Expansion of food processing industries in Tamil Nadu during the last three years are as under:—

Year	Financial Assistance (Rs. in lakhs)
2005-06	337.24
2006-07	700.86
2007-08	852.02

(f) and (g) With a view to create awareness among the general public about the various aspects of processed foods in the country, the Ministry of Food Processing Industries, under its Plan Scheme of Promotional Activities regularly carries out various public awareness activities, organizing Workshops, Seminars, Exhibitions/Fairs and provides financial support to eligible organizations to organize such events which are a very useful platform to spread awareness, exchange and share new ideas and new developments in the food processing sector as well as attract Domestic and Foreign Direct Investments. The Ministry also extends financial assistance for setting up Food Testing Labs, implementation of quality systems such as Hazard Analysis and Critical Control Point (HACCP), ISO 9000, Good Hygiene Practices (GHP) and Good Manufacturing Practices (GMP), promotion of Research and Development, Capacity building for Human Resource Development.

The Ministry is also implementing a revamped scheme in the 11th Plan for Infrastructure Development under which, it provides enhanced financial assistance for setting up Mega Food Parks upto Rs. 50 crores, cold chain infrastructure, value added centres, packaging centres upto Rs. 10 crores and modernization of abattoirs upto Rs. 15 crores. The scheme will provide backward and forward linkages as well as a reliable and sustainable supply chain.

The Ministry got the Food Safety and Standards Act, 2006 enacted in August 2006. The Act will enable in removing multiplicity of food laws and regulatory agencies and will provide single window to food processing sector.

All these initiatives are expected to further boost the growth of food processing industries, which is one of the highest labour intensive industries of our economy.